

ITEM NO.37, 37.1, 37.2 COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 649/2018

MRINALINI PADHI

Petitioner(s)

VERSUS

UNION OF INDIA

Respondent(s)

(IA No. 152125/2018 - APPLICATION FOR PERMISSION
IA No. 54663/2019 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 149998/2019 - INTERVENTION/IMPLEADMENT
IA No. 146254/2018 - INTERVENTION/IMPLEADMENT
IA No. 146250/2018 - INTERVENTION/IMPLEADMENT)
IA NOS. 66234, 68127, 164401-IMPLEADMENT)
I.A. 145859/2018- APPLN. FOR STAY)
I.A. Nos. 66234, 68127, 164401- APPLN(s) FOR IMPLEADMENT)

WITH

MA 2053/2019 in W.P.(C) No. 1094/2019 (PIL-W)
(IA No. 152105/2019 - APPROPRIATE ORDERS/DIRECTIONS)

MA 2131/2019 in W.P.(C) No. 1094/2019 (PIL-W)
(IA No. 160008/2019 - APPLICATION FOR PERMISSION
IA No. 160018/2019 - CLARIFICATION/DIRECTION
IA No. 160019/2019 - EXEMPTION FROM FILING O.T.
IA No. 160015/2019 - INTERVENTION/IMPLEADMENT)

Date : 08-01-2020 These matters were called on for
hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MR. JUSTICE SURYA KANT

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Mr. Partha Sil, AOR

Mr. Debasis Misra, AOR

Mr. Kush Chaturvedi, AOR

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 Mr. Vishal S.Jogdand, Adv.
 Mr. Manav, Adv.
 Mr. Pareena Swarup, Adv.
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Mr. R.S. Jena, AOR

UPON hearing the counsel the Court made the following
O R D E R

List after four weeks.

[CHARANJEET KAUR]
A.R. - CUM - P.S.

[INDU KUMARI POKHRIYAL]
ASSTT. REGISTRAR